

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Tuesday the 01st day of August 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble Mr. Justice M Venugopal, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 8/2023 For Urgent Hearing IA No. 13/2023 For Stay IA No. 14/2023	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd & An	Mr. Sandeep Bajaj	Mr. Amar Gupta- R1 Mr. Avinash Das- R2
2	Comp App (AT) (CH) No.53/2022 For Stay IA No. 620/2022	Ambadi Investments Limited Vs M.V. Valli Arunachalam & 16 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. S. Manuraj- R1 & R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 222/2023	Bharat Sanchar Nigam Limited Vs M.S. Viswanathan & Anr.	M/s Ramani & Shanar	
4	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri	
5	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 101/2022 (CA (AT) (Ins) No. 456/2020)	Green Land Vs Ebaco India Pvt. Ltd.	Mr. Gaurav Goel	
7	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	Raj Kumar Ralhan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & Ors.	M/s. Shardul Amarchand Mangaldas & Co	Mr. Zoheb Hossain
8	TA (AT) No. 33/2022 (CA (AT) (Ins) No. 598-600/2019)	M/s Peepul Capital Fund III LLC Vs Mr.Ashish Kanodia & Ors	Mr. Nakul Sachdeva	Mr. Swapnil Gupta- R2 Mr. Amit Agrawal- R1
9	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596-597/2019)	MTR Foods Pvt. Ltd. Vs Mr.Ashish Kanodia & 4 Ors.	Mr. Yugank Goel	Mr. Amit Agrawal- R1 Mr. Swapnil Gupta- R2 Mr. G Sridhar- R5

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No. 131/2023 For Stay IA No. 132/2023	Jasin Jose Vs Regional Provident Fund Commissioner- II	Mr. Jerin Asher Sojan	Mr. R Vishnu
11	Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	M/s Ramani and Shankar	Mr. B Dhanaraj
12	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Papers Ltd.	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj- R2

13	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No. 1026/2022 For Stay IA No. 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy- R1- R4
14	Comp App (AT) (CH) (Ins) 02/2023 For Stay IA No. 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	Mr. Thriyambak J Kannan Mr. B Dhanaraj- R2
15	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors.	Dr. KS Ravichandran	
16	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	S.K.Ganesan Vs S.Arun & 4 Ors.	Dr. KS Ravichandran	
17	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA (AT) No. 169/2021 (CA (AT) (Ins) No. 894/2020	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	M/s UKCA & Partners	Ms. Bhavya Mohan- R1 Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Ashok Bannidinni- R10, R17 & R19
19	TA (AT) No. 209/2021 (Comp App (AT) (Ins) No. 1363/2019)	Aashish Nevatia Vs CFM Asset Reconstruction Pvt. Ltd. & Anr.	Ms. Neeha Nagpal	Mr. PK Mullick- R1 Ms. Soma Mullick- R2

20	Comp. App (AT) (CH) (Ins) No.300/2021 IA No. 634/2021 To dispense with IA No. 635/2021	Mr. Revi Maniyen Vs Sicagen India Ltd & Anr.	Mr. EC Ramesh	Mr. S. Ravi-R1 Mr. Kaushik Naryananan- R2
21	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes Pvt Ltd	Mr. T. Ravichandran	
22	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & 10 Ors.	Mr. Balaji Srinivasan	Mr. AK Mysamy- R1, R3-R8
23	TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors.	Ms. Simran R Gurnani	A.K. Mysamy & Associates Mr. Aravindh- R1
24	Com App (AT) (Ins) No.106/2023 Leave to file IA No.388/2023 For Stay IA No.389 & 390/2023 For Urgent Listing IA No. 479/2023	Mr. GVBR Reddy Vs Mr. Maligi Madhusudhan Reddy & 2 Ors.	Mr Anant Merathia	Mr. Ujjwal Jain- R1 Mr. Venkateshwar Rao- R2
25	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Ors.	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan- R2 Ms. Ramya- R3
26	Comp App (AT) (CH) (Ins) No. 166/2023 For Stay IA No. 540/2023 For Exemption IA No. 541/2023 To implead IA No. 641 & 645/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. WITH	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi CharanR2

27	Comp App (AT) (CH) (Ins) No. 170/2023 For Stay IA No. 552/2023 For Exemption IA No. 551/2023 For Directions IA No. 600/2023 To implead IA No. 643 & 646/2023	Dr. Govindarajula Venkata Narasimha Rao WITH	Ms. Lakshana Viravalli	
28	Comp App (AT) (CH) (Ins) No. 183/2023 For Exemption IA No. 585/2023 For Stay IA No. 584/2023 To implead IA No. 642 & 644/2023 For Directions IA No. 656/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli

02:00 PM

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29	TA (AT) No.18/2021 (Comp App (AT) No.325/2019 Leave to file IA No. 580/2021 For Urgent Hearing IA No. 191/2022	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 25 Ors WITH	Mr. R. Murugan	Mr. Krishna Srinivasan- R1, R10, R11 Mr. Thriyambak Kannan- R24-R26
30	TA (AT) No.114/2021 (Comp App (AT) No.328/2019)	Shankar Sundaram Vs Amalgamations Pvt. Ltd. & 47 Ors.	Mr. R. Murugan	Mr. Thriyambak Kannan- R1, R3, R4, R6-R11, R13, R16

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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